

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 653/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2018**

NAME OF THE COMPANY: M/s. CDR Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Himanshu Harbola, Advocate		
	For the Respondent:	Ms. Kusum Yadav, Company Prosecutor, ROC Mr. Ajit Sharma and Mr. Ashutosh Senger, Standing Counsel for IT Dept.		

ORDER

Reply of the ROC is on record.

Reserved for Orders.

-sd-

**(Deepa Krishan)
Member (T)**

-sd-

**(Ina Malhotra)
Member (J)**